

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.2018
TO BE ANSWERED ON 29TH NOVEMBER, 2019**

CENTRALLY SPONSORED HEALTH SCHEMES

2018. SHRI AJAY NISHAD:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the centrally sponsored health schemes being implemented in the country, State-wise;
- (b) the details of the funds approved for Bihar, Jharkhand and other State Governments under the said schemes during the last three years, State-wise and yearwise;
- (c) whether funds are provided to the NGOs also for implementation of the said schemes;
- (d) if so, the details of the funds released for the NGOs in Bihar during the last three years along with their names and registration number;
- (e) whether the Government has monitored the work done by these NGOs, if so, the details of the work done by these NGOs; and
- (f) whether some NGOs have been found to be involved in illegal practices, if so, the details thereof along with the steps taken by the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) to (f): The information is being collected and will be laid on the table of the House.